

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2364
ANSWERED ON 21.03.2023

IMPLEMENTATION OF PM-KUSUM YOJANA

2364. SHRI VIJAY PAL SINGH TOMAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the date on which Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) was introduced, keeping in view for the easy availability of electricity for the farmers and villagers in the country and the process of selection in it;
- (b) whether any criteria has been laid down for the selection of beneficiaries under PM-KUSUM and if so, the details thereof; and
- (c) the number of eligible farmers and villagers benefitted under PM-KUSUM since its inception till date along with the quantum of amount provided to beneficiaries, year-wise and State/UT-wise including Uttar Pradesh?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) With the objectives including de-dieselisation of the farm sector, providing water and energy security to farmers, increasing the income of farmers and curbing environmental pollution the Government introduced Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) on 08.03.2019.

The PM-KUSUM is a demand driven scheme and therefore capacities are allocated under the three components of the scheme based on demand received from the states/ UTs. Under Component-A of PM-KUSUM Scheme, individual farmers or a group of farmers or cooperatives or panchayats or Farmer Producer Organizations (FPOs) or Water User Associations (WUAs) can install solar power plants up to 2 MW capacity on barren/fallow/marshy/cultivable land. Under Component-B and Component-C of the scheme, individual farmers, group of farmers, cluster irrigation systems, WUAs, FPOs, and Primary Agriculture Credit Societies (PACS) can install the standalone solar pumps or solarize their existing grid-connected agriculture pumps.

(c) State/UT-wise and year-wise details of the farmers benefitted and the central financial support released under the Scheme, including the State of Uttar Pradesh, are placed at **Annexure-I and Annexure-II** respectively.

Annexure-I referred in reply to part (c) of the Rajya Sabha Unstarred Question No. 2364 to be answered on 21.03.2023

Year and State/UT-wise details of farmers benefitted under PM-KUSUM Scheme since inception, till 28.02.2023

| S.no. | State/UT | Farmers benefitted (Nos.)* | | | |
|-------|-------------------|----------------------------|--------------|---------------------------------|---------------|
| | | 2020-21 | 2021-22 | 2022-23 (till 28.02.2023) | Total |
| 1 | Arunachal Pradesh | 0 | 0 | 126 | 126 |
| 2 | Gujarat | 93 | 366 | 1673 | 2132 |
| 3 | Haryana | 8166 | 23798 | 12361 | 44325 |
| 4 | Himachal Pradesh | 40 | 216 | 278 | 534 |
| 5 | Jammu & Kashmir | 0 | 103 | 396 | 499 |
| 6 | Jharkhand | 381 | 6336 | 5390 | 12107 |
| 7 | Karnataka | 76 | 238 | 0 | 314 |
| 8 | Kerala | 0 | 0 | 51 | 51 |
| 9 | Madhya Pradesh^ | 6787 | 0 | 3 | 6790 |
| 10 | Maharashtra | 0 | 2426 | 45552 | 47978 |
| 11 | Manipur | 0 | 28 | 0 | 28 |
| 12 | Meghalaya | 0 | 35 | 0 | 35 |
| 13 | Odisha | 110 | 647 | 466 | 1223 |
| 14 | Punjab | 1107 | 5390 | 5962 | 12459 |
| 15 | Rajasthan | 3514 | 19978 | 34200 | 57692 |
| 16 | Tamil Nadu | 988 | 199 | 1564 | 2751 |
| 17 | Tripura | 63 | 358 | 1233 | 1654 |
| 18 | Uttar Pradesh | 2959 | 3883 | 10772 | 17614 |
| 19 | Uttarakhand | 0 | 0 | 316 | 316 |
| 20 | West Bengal | 0 | 0 | 20 | 20 |
| | Total | 24284 | 64001 | 120363 | 208648 |

* Scheme was launched in March, 2019 and installations reported from FY 2020-21 onwards.

^ Installations under Component-B in Madhya Pradesh revised downwards after verifications.

Annexure-II referred in reply to part (c) of the Rajya Sabha Unstarred Question No. 2364 to be answered on 21.03.2023

State-wise and year-wise funds released under the PM-KUSUM Scheme as on 28.02.2023

(Amount in Rs. Crore)

| S.no. | States/UTs | 2019-20 | 2020-21 | 2021-22 | 2022-23 (till 28.02.2023) | Total |
|--------------|-------------------|----------------|----------------|----------------|--|----------------|
| 1 | Arunachal Pradesh | 0 | 0 | 0 | 0.81 | 0.81 |
| 2 | Gujarat | 0 | 3.95 | 0 | 7.35 | 11.30 |
| 3 | Haryana | 0 | 51.33 | 161.12 | 102.15 | 314.60 |
| 4 | Himachal Pradesh | 0 | 2.80 | 0 | 5.80 | 8.60 |
| 5 | Jammu & Kashmir | 0 | 0 | 0 | 15.60 | 15.60 |
| 6 | Jharkhand | 0 | 16.05 | 0 | 20.05 | 36.10 |
| 7 | Karnataka | 0 | 1.26 | 0 | 0 | 1.26 |
| 8 | Madhya Pradesh | 71.07 | 0 | 0 | 0 | 71.07 |
| 9 | Maharashtra | 0 | 0 | 9.60 | 210.40 | 220 |
| 10 | Manipur | 0 | 0.36 | 0 | 0 | 0.36 |
| 11 | Meghalaya | 0 | 0.28 | 0 | 0 | 0.28 |
| 12 | Odisha | 0 | 0.77 | 0 | 0 | 0.77 |
| 13 | Punjab | 0 | 8.28 | 23.70 | 28.32 | 60.30 |
| 14 | Rajasthan | 68.98 | 52.06 | 153.49 | 193.57 | 468.10 |
| 15 | Tamil Nadu | 11.21 | 0 | 20.30 | 0.29 | 31.80 |
| 16 | Tripura | 0 | 3.96 | 7.36 | 0.08 | 11.40 |
| 17 | Uttarakhand | 0 | 0 | 0 | 3.31 | 3.31 |
| 18 | Uttar Pradesh | 0 | 15.34 | 13.73 | 67.83 | 96.90 |
| 19 | Others | 0 | 0 | 16.75 | 0 | 16.75 |
| Total | | 151.26 | 156.44 | 406.05 | 655.56 | 1369.31 |